

C. A. T. Bench, JAIPUR

Date of Order	Orders
17¹²/₉₃ MA-288/94 listed on 4-7-94 in admission MS. 27-6-94 Rejoinder not filed. MS. 27-6-94	CASE NOT RECORDED PUTUP FOR HEARING ON 3-7-1994 <u>JS Sharma</u> COURT MASTER
MA 200/94 with OA 77/93 <u>4.7.94</u>	Plone for the applicant. Sh. U.D. Sharma, Counsel for the respondents. Mr. U.D. Sharma submits that the OA has become infructuous. The applicant has also moved an application that he may be allowed to withdraw the application. In the light of the submissions made by the parties, the applicant is allowed to withdraw the OA. MA as well as main OA is disposed of accordingly. (O.P. Sharma) M(A) (S. K. Sharma) P.C.
Bealoy Cm 877 Joshi	Lety sent to the app. court 3776 3730 11-7-94